

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 30.05.2022 (MONDAY)

COURT –II (VIRTUAL MODE)

02:00 PM

In the Court of Hon’ble Mr. Justice Rakesh Kumar, Member (Judicial) and Hon’ble Dr. Ashok Kumar Mishra, Member (Technical)

For Directions

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 235 of 2018 & I.A. No. 1640 of 2022	Tirumala Infrabuild Pvt. Ltd. &Ors. Vs. IDIO Construction & Industries (India) Ltd. &Ors.	Rohit Chaudhary Nesar Ahmad	S. Sanyal Subhro Sanyal
2.	Competition App. (AT) No. 36 of 2018	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Ors.	AchyuthAjith Kumar	Yaman Verma

For Admission (After Notice)

3.	Comp. App. (AT) (Ins) No. 616 of 2021	Amit Wadhvani Vs. Global Advertisers & Anr.	Kush Chaturvedi	Girish Kedia Shivangi Kedia Mohit Chaudhary Amir Ariswala-R1
4.	Comp. App (AT) No. 360 of 2019	Supriya Pharmaceuticals Ltd. Vs. Vijay Julka & Ors.	Ritesh Agrawal	Serman Rawat (R1) Ramesh Dugar (R3)
5.	Comp. App. (AT) No. 43 of 2022	Bandhu Sharma Vs. Registrar of Companies, Delhi	Sagar Aggarwal	

For Hearing

6.	Comp. App. (AT) (Ins) No. 414 of 2021 (PH)	Doha Bank Q.P.S.C. & Ors. Vs. Anish Nanavaty & Ors.	Shubhabrata Chakraborti	Aishani Das Rishabh Jalsani-R1 Saloni Thakker-R2 Nilang Desai-R3 Nishi Bhankharia-R4 & R5
7.	Comp. App. (AT) (Ins) No. 498 of 2021	Anshdeep Chaddha Vs. S.E. Power Ltd. & Anr.	Jaya Goyal	Harshal Kumar-R1

8.	Comp. App. (AT) (Ins) No. 446 of 2021	Intec Capital Ltd. Financial Creditor Vs. Sunil Kumar Aggarwal RP of GSS Procon Pvt. Ltd. With	Sagar Bansal	Rakesh Kumar Preeti Kashap Dhruv Gupta Sunil Kr. Aggarwal
9.	Comp. App. (AT) (Ins) No. 483 of 2021	Sunil Kumar Agrawal Resolution Professional, GSS Procon Pvt. Ltd. Vs. New Okhla Industrial Development Authority & Ors. With	Dhruv Gupta	Rachit Mittal-R1
10.	Comp. App. (AT) (Ins) No. 617 of 2021	Ajay Kumar Siwach Vs. New Okhla Industrial Development Authority & Ors.	Kumar Mihir	Rachit Mittal-R1 Aabhas Singh
11.	Comp. App. (AT) (Ins) No. 488 of 2021	Piramal Capital & Housing Finance Ltd. Vs. SGS Construction and Developers Pvt. Ltd. & Ors. With	Liz Mathew	Saurabh kalia Aaryan Sharma Pallav Saxena-R1 & R
12.	Comp. App. (AT) (Ins) No. 489 of 2021	Piramal Capital & Housing Finance Ltd. Vs. Surana Construction (Chembur) With	Liz Mathew	Yash Anand
13.	Comp. App. (AT) (Ins) No. 566 of 2021	SGS Construction and Developers Pvt. Ltd & Anr. Vs. Piramal Capital & Housing Finance Ltd.	Saurabh Kalia	Liz Mathew
14.	Comp. App. (AT) (Ins) No. 533 of 2021	Bank of India Vs. Naren Sheth Resolution Professional, Jaybharat Textiles & Real Estate Ltd.	Ashish Rana	Abhijeet Sinha Milan Negi-R1
15.	Comp. App. (AT) (Ins) No. 631 of 2021	MAKP Developers Pvt. Ltd. Vs. Niraj Kumar Agrawal With	Piyush Sachdev	Niraj K. Agrawal-RP Saurav Jain
16.	Comp. App. (AT) (Ins) No. 638 of 2021	Ruchira Poddar & Anr. Vs. Niraj Kumar Agrawal	Piyush Sachdev	Niraj K. Agrawal-RP Saurav Jain
17.	Comp. App (AT) No. 335 of 2019	Shobhana Prabhakar Mahajan & Anr. Vs. Micro Inks Ltd.	Shobhana P. Mahajan	Purti Marwaha

18.	Comp. App. (AT) No. 16 of 2021	Power Finance Corporation Ltd. Vs. Entega Ltd. & Ors.	Deepak Khurana	Fereshte Sethna Abhishek Puri-R1 & R3 Arjun Sheth-R4
19.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd. Vs Competition Commission of India & Ors. With	Aakansha Kaul	Yaman Verma-R(2&3) Udayan Jain-R1
20.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors. Vs Competition Commission of India & Ors.	Aakansha Kaul	Udayan Jain-R1
21.	Competition App. (AT) No. 03 of 2021	Supertech Ltd. Vs. Competition Commission of India & Anr.	G.R. Bhatia	Shama Nargis

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By order of Hon'ble Chairperson
-sd/-
Registrar